No.NHMHP-CCVM03/19/1/2021- E-31128- 20956

National Health Mission Himachal Pradesh

To

All the Chief Medical Officers

In Himachal Pradesh

Dated Shimla-9 the,

MSSION DIRECTOR (NHM), 04 JUN 2021

Shimla-9 (H.P.)

Subject:

Regarding Procurement of Vaccines by Private Hospital and registration/activation of private and industrial CVCs

Sir/ Madam

This is in reference to the D.O letter No. 1920764/2020/Imm. dated 15th May 2021 and D.O letter No 1962432/2021 Imm dated 31st May 2021 received from Additional Secretary Govt of India regarding the subject cited above.

In this regard it is to inform youthat District may actively engage with private Health care providers to ensure that:-

- I. All private hospitals procuring vaccines must be registered on CoWIN and the user credentials for the Site manager are issued immediately. The time line of 2 days as prescribed for the designated authority must be adhered to.
- II. All private hospitals must publish vaccination schedule commensurate with the vaccine doses procured by them, sufficiently in advance to provide visibility of appointment slots to citizens.
- III. The private hospitals must be advised to start vaccination services immediately as soon as they procure vaccine doses. Any sedimentation of vaccine doses should not be allowed to happen.
- IV. All Private CVC must be advised that it is mandatory for them to offer vaccination services only through CoWIN and that they must not provide any "Offline" services, as in such cases the beneficiaries will not get the vaccination certificate. All such instances may be promptly enquired into and suitable action may be taken to facilitate on boarding of such hospitals on CoWIN. Suitable exemplary action may also be taken against hospitals not complying with this condition.
- V. The Private CVCs must declare the vaccines and prices on CoWIN. The Private CVCs must also be advised that they may charge only to the extent of prices as declared on CoWIN.
- VI. Support may be provided in terms of training etc. to the private hospitals being newly on boarded.
- VII. Suitable IEC may also be done to inform the citizens that they must seek a

vaccination certificate from the vaccination centre, including private vaccination centers, before leaving.

It is also informed that as per D.O letter No 1962432/2021 Imm dated 31st May 2021 received from Additional Secretary, MoHFW, Govt of India (Copy enclosed) regarding improving involvement of Private hospitals in the COVID Vaccination Drive As per Liberalised pricing and Accelerated National COVID vaccination Strategy 50% of the monthly CDL released drug vaccine are available for procurement by GoI which are supplied free of cost to all the States/UTs. Out of the remaining 50% supplies , 25% are available for direct procurement by states and 25% by private hospitals.

As per the data analysis and internal review done in the Ministry, as on 30th May 2021,only 394 private hospitals have entered into contract with both vaccine manufacturers. In Himachal Pradesh there is very low number (1) of private hospitals who have entered in contract with manufacturers.

As you are aware that under AB-PMJAY and other state specific health insurance schemes, a large number of private hospitals are providing healthcare services in our State. A large number of these private hospitals were actually part of the National COVID Vaccination Programme from 16th January 2021 to 30th April 2021.

Therefore, you are requested to kindly review the situation in your District and list out the better performing private hospitals under AB-PMJAY and state specific health insurance scheme, also keeping a geographical spread in mind and encourage them to sign an agreement with the vaccine manufacturers. This would enable the state to secure more vaccines for Covid-19 vaccination.

Ministry would like to facilitate the process, if required, for which you are requested to communicate with Immunisation division of ministry and /or email at covid19vaccine.mohfw@gmail.com.

This is for your kind information and necessary action.

O 4 JUN 2021
Shimla-9 (H.P.)

Yours faithfully,

Mission Director National Health Mission Himachal Pradesh

Endst No. As above:

Dated

Shimla-9 the

Copy to:

- 1. The Secretary (Health) to the Govt. of Himachal Pradesh.
- 2. All the Deputy Commissioners, Himachal Pradesh.
- 3. The Director Health Services, Himachal Pradesh.
- 4. The CEO, State Health Authority for information and necessary action please
- 5. All the District Immunization Officers, in the Himachal Pradesh for information &n/a.
- 6. The SMO, UNDP, SIHFW Campus, Parimahal, Shimla-9 for information &n/a.

7. The SMO, NPSP Unit Parimahal, Himachal Pradesh.

Mission Director National Health Mission Himachal Pradesh







भारत सरकार

स्वास्थ्य एवं परिवार कल्याण मंत्रालय निर्माण भवन, नई दिल्ली - 110011 Government of India

Ministry of Health & Family Welfare Nirman Bhavan, New Delhi - 110011 Phones: 23061481, 23063506 (T/F)

E-mail: sheelv@nic.in

विकास शील अपर सचिव VIKAS SHEEL Additional Secretary

> D.O. No. 1920764/2020/Imm. Dated, 15th May 2021

Dear Colleague,

Please refer to the D.O letter No. 1920764/2020/Imm., dated 23^{rd} April 2021, vide which the detailed clarifications were issued for implementation of the phase III of the vaccination drive from 1^{st} May 2021. A copy of the said letter is enclosed for ready reference (Annexure I).

- 2. Please also refer to the email dated 13th May 2021, regarding onboarding of private COVID Vaccination Centers (CVCs) on CoWIN under the Liberalised Pricing and Accelerated National Covid-19 Vaccination Strategy, vide which the list of private hospitals to whom vaccine doses had been supplied, was shared with observations. A copy of the said email is enclosed herewith for ready reference (Annexure II).
- 3. The CoWIN team has taken further updates on the supplies status as on 14th May and undertook some further enquiries from the state teams and the private hospitals to assess the extent of onboarding of such private hospitals on CoWIN. The list of such hospitals and the status of the extent to which these private hospitals have started providing vaccination from 1st May to 14th May, is also enclosed herewith (Annexure III).
- 4. Following observations are derived from the lists made available by manufacturers, the enquiries done by the CoWIN team and the status of vaccination as available on CoWIN as on $14^{\rm th}$ May 2021
 - a) Some of the hospitals that have procured vaccines are not yet registered on CoWIN. Hence, they must be helped to get registered on CoWIN without any delay.
 - b) Only 17 Hospitals, each for COVAXIN and COVISHIELD, have started vaccination out of 50 that have procured COVAXIN and 140 that have procured COVISHIELD. All balance hospitals must be facilitated and monitored to ensure that all of them should start vaccination using the existing doses.
 - c) Against the supplied quantity of 3,79,800 doses of COVAXIN, all have been received by the 50 hospitals. However, only 17 hospitals have administered 23,458 COVAXIN doses. The speed of vaccination by all such private hospitals needs to be encouraged.

- d) Against the supplied quantity of 30.00 lakh doses of COVISHIELD, only 17 hospitals have administered 24,527 COVISHIELD doses. This needs to be improved.
- e) It is also observed from CoWIN data that many private hospitals have been de-activated by the DIOs post 30th April 2021; and of the remaining active private CVCs only very few have started vaccination. This issue must be reviewed by all State/UT Governments and resolved.
- f) It is also observed that, there are a few hospitals where enquiries suggest that the hospitals are providing vaccination in offline mode. This must be stopped forthwith. All vaccinations by the private hospitals must be captured through CoWIN.
- 5. In light of the above, it is requested that States/UTs may actively engage with private providers to ensure that -
 - I. All private hospitals procuring vaccines must be registered on CoWIN and the user credentials for the Site/CVC manager are issued immediately. The time line of 2 days as prescribed in para 1.4 of the letter referred to in para 1 of this letter must be adhered to.
 - II. All private hospitals must publish vaccination schedule commensurate with the vaccine doses procured by them sufficiently in advance to provide visibility of appointment slots to citizens.
- III. The private hospitals must be advised to start vaccination services immediately as soon as they procure vaccine doses. Any sedimentation of vaccine doses should not be allowed to happen.
- IV. The CVC status for all such hospitals must be made "Active" so that the hospitals can start the vaccination as soon as they procure vaccine doses.
- V. All Private CVCs must be advised that it is mandatory for them to offer vaccination services only through CoWIN and that they must not provide any "Offline" services, as in such cases the beneficiaries will not get the vaccination certificate. All such instances may be promptly enquired into and suitable action may be taken to facilitate onboarding of such hospitals on CoWIN. Suitable exemplary action may also be taken against hospitals not complying with this condition.
- VI. The Private CVCs must declare the vaccines and prices on CoWIN. The Private CVCs must also be advised that they may charge only to the extent of prices as declared on CoWIN.
- VII. Support may be provided in terms of training etc. to the private hospitals being newly onboarded.

- Suitable IEC may also be done to inform the citizens that they must VIII. seek a vaccination certificate from the vaccination centre, including private vaccination centers, before leaving.
 - I request you to please review these points and set up suitable coordination mechanisms to ensure that there are no pendencies on these points at any level. The private hospitals and their representative organizations may be suitably advised and facilitated to procure vaccines and start vaccination services. The district officials may also be suitably instructed to ensure that onboarding, e and Industria.

 Warm regards

 Yours sincerely

 (Vikas Sheel) registration and activation of the private and Industrial CVCs is done without delay.

Encl: As above.

To.

Additional Chief Secretary/Principal Secretary/Secretary, Health - All States/UTs.

Copy to:-

- 1. Dr. R. S. Sharma, Chairman Empowered Group on COVID Vaccination & C.E.O., N.H.A.
- 2. PPS to Secretary, Health & Family Welfare, MoHFW
- 3. PPS to AS&MD, National Health Mission, MoHFW
- 4. Shri Pankaj Agrawal, Additional Secretary, Cabinet Secretariat.
- 5. PPS to AS(MA), MoHFW
- 6. JS(SY)/JS(MKB), MoHFW for communication to vaccine manufacturers.
- 7. Mission Director, National Health Mission All States/UTs
- 8. Advisor, RCH, Immunization Division, MoHFW

(Vikas Sheel)

NHMHP-CCVM03/19/1/2021-NATIONAL HEALTH MISSION-HP-NATIONAL HEALTH MISSION-HP

104480/2021/COVID (Vaccination)



डॉ. मनोहर अगनानी, भा.प्र.से. अपर सचिव

DR. MANOHAR AGNANI, IAS

Additional Secretary

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भारत सरकार स्वास्थ्य एवं परिवार कल्याण मंत्रालय निर्माण भवन, नई दिल्ली-110011

GOVERNMENT OF INDIA MINISTRY OF HEALTH & FAMILY WELFARE NIRMAN BHAVAN, NEW DELHI - 110011

DO No. 1962432/2021/Imm Date: 31st May 2021

Dear Amitablu,

As per "Liberalised Pricing and Accelerated National COVID-19 Vaccination Strategy" 50% of the monthly CDL released vaccine doses are available for procurement by Govt. of India which in turn are supplied free of cost to all States and UTs. Out of the remaining 50% of supplies, 25% are available for direct procurement by States/UTs and 25% by private hospitals.

As per the data analysis and internal review done in the Ministry, as on 30th May 2021, Only 394 private hospitals have entered into contract with both vaccine manufacturers. Your States/UT has very low number (1) of private hospitals who have entered in contract with the manufacturers.

As you are aware that under the AB-PMJAY and other state specific health insurance schemes, a large number of private hospitals are providing healthcare services in your State/UT. A large number of these private hospitals were actually part of the National Covid Vaccination Programme from 16th January 2021 to 30th April 2021.

Therefore, you are requested to kindly review the situation in your State/UT and list out the better performing private hospitals under AB-PMJAY and state specific health insurance scheme, also keeping a geographical spread in mind and encourage them to sign an agreement with the two vaccine manufacturers. This would enable the state to secure more vaccines for Covid-19 vaccination.

Ministry would like to facilitate the process, if required, for which you are requested to communicate with immunization division of Ministry and /or email at covid19vaccine.mohfw@gmail.com.

Yours sincerely,

(Dr. Manohar Agnani)

To,

Shri Amitabh Awasthi Secretary (H&FW), Department of Health & Family Welfare, Himachal Pradesh.